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Title : Regarding need to check circulation of Bhutanese currency inside Indian Territory particularly in some parts of Jalpaiguri and Cooch Behar districts of West Bengal.

SHRI JOACHIM BAXLA (ALIPURDUAR): Mr. Chairman, Sir, the currency of Bhutan is in circulation inside Indian Territory particularly in some parts of Jalpaiguri and Cooch Behar Districts of West Bengal. Currency notes of 1, 2, 5, 10 and 100 rupee denomination are floated by some unscrupulous businessmen. Since Indian currency bears higher value than Bhutan currency notes, Indian currency notes are collected by the above group of people and in exchange currency notes and coins are floated for circulation which is highly irregular and also a threat for the national security. Local administration may be well aware of the situation but suitable steps to stop this practice has not been initiated till now. I urge upon the hon. Home Minister to take immediate step to stop this illegal practice.